



बिहार गजट

असाधारण अंक

बिहार सरकार द्वारा प्रकाशित

24 फाल्गुन 1942 (श0)
(सं0 पटना 166) पटना, सोमवार 15 मार्च 2021

Ñf" k foHkkx

vf/k l puk

29 जनवरी 2021

सं० 01/ए०जी०-17/2010-481—संख्या-01/ए०जी०-17/2010-4668 दिनांक-14.10.2014 भारत-संविधान के अनुच्छेद-309 के परन्तुक के अधीन प्रदत्त शक्तियों का प्रयोग करते हुए बिहार राज्यपाल Mfcgkj Ñf" k lok dkfV&2 MÑf" k vfHk;=.k% HkÜkh] ikUufr ,o lok 'kÜk fu;ekoyh] 2014** का संशोधन करने हेतु निम्नलिखित नियमावली बनाते हैं :-

1. If{klr uke] foLrkj ,o ikjEHkA&

(1) यह नियमावली Mfcgkj Ñf" k lok dkfV&2 MÑf" k vfHk;=.k% HkÜkh] ikUufr ,o lok 'kÜk M l'kk/ku% fu;ekoyh] 2021** कही जायेगी।

(2) इसका विस्तार सम्पूर्ण बिहार राज्य में होगा।

(3) यह राजपत्र में प्रकाशन की तारीख से प्रवृत्त होगी।

2. fcgkj Ñf" k lok dkfV&2 MÑf" k vfHk;=.k% HkÜkh] ikUufr ,o lok 'kÜk fu;ekoyh] 2014 d fu;e&5 dh mi dfMdk&4(ii% dk ifrLFkkiauA& उक्त नियमावली के नियम-5 की उप कंडिका-4(ii) को निम्नवत् प्रतिस्थापित किया जायेगा।

"me lhek A& आवेदन आमंत्रित करने वाले वर्ष के पहली अगस्त को न्यूनतम आयु 21 (इक्कीस) वर्ष होगी। अधिकतम उम्र सीमा वही होगी जो सामान्य प्रशासन विभाग द्वारा राज्य सरकार की सेवाओं में सीधी भर्ती के लिए समय-समय पर, विनिश्चित की जाय, किन्तु विशेष परिस्थितियों में इसे राज्य सरकार के आदेश से बढ़ाया जा सकेगा।

ijUrj fofkor fu;kftr ,o dk;jr lfonk dfe';k dk] leku in ij lh/kh HkÜkh' d rgr fu;fer fu;fDr ej vf/kdre me lhek e mru o'kka rd dh NV nh tk;xh] ftrw o'kka rd mud }kjk fcgkj ljdkj e lfonk d vk/kkj ij leku in ij dk;/ fd;k x;k gkA**

3. fcgkj Ñf" k lok dkfV&2 Ñf" k vfhk;=.k HkÜkh] ikUufr ,o lok 'kÜk fu;ekoyh] 2014 d fu;e&5 ei mi fu;e 544v, h dk tkMukA उक्त नियमावली के नियम-5 के उप नियम-(4)(v) एवं (4)(vi) के बीच (4)(vए) निम्नवत् जोड़ी जायेगी।

544v, h ey dkfV d ink ij p;u fyf[kr ,o ekf[kd ijh[kk ei iklr vdk d ;kx ,o leku in ij lfonk fu;ktu d rgr dh x;h dk;/ vof/k d fy, vf/kekurk nr g, dh tk;xhA

Pk;u d fy, vdk dh vf/kekurk dk fu/kkj.k fuEuor fd;k tk;xk&

(क) आयोग की परीक्षा एवं साक्षात्कार में प्राप्त अंकों की अधिमानता— 75 अंक

(ख) बिहार सरकार में संविदा के आधार पर समान पद पर

किये गये कार्य अवधि की अधिमानता — 25 अंक

(संविदा नियोजन के प्रत्येक एक वर्ष के लिए 5 अंक की दर से अधिकतम 25 अंक होगी)

ukV%& lfonk d vk/kkj ij dk;jr vof/k dk fofu'p; lcf/kkr fu;=h inkf/kdkjh }kjk Hkxrku d vk/kkj ij fux'r oru Hkxrku iek.k&i= d vulkj fd;k tk,xkA bl gr vk;kx }kjk idkf'kr foKkiu dh frfFk rd dh x.kuk dk;/ vufko d fy, dh tk ldxhA**

4. fcgkj Ñf" k lok dkfV&2 Ñf" k vfhk;=.k HkÜkh] ikUufr ,o lok 'kÜk fu;ekoyh] 2014 d fu;e&5 mifu;e&5 dk ifrLFkkiuA& उक्त नियमावली के नियम-5 के उपनियम-5 को निम्नवत् प्रतिस्थापित किया जायेगा।—

ikUufr }kjk fu;fDrA& बिहार कृषि सेवा कोटि-2 (कृषि अभियंत्रण) में कृषि अधीनस्थ सेवा कोटि-2 (कृषि अभियंत्रण) से Ñf" k vfhk;=.k ei Lukrd योग्यताधारी को ही प्रोन्नति दी जाएगी। कृषि अधीनस्थ सेवा के कोटि-2 (कृषि अभियंत्रण) में कार्यरत कर्मियों को सामान्य प्रशासन विभाग द्वारा निर्धारित कालावधि एवं पदों की उपलब्धता आदि पर विचार करते हुए सामान्य प्रशासन विभाग द्वारा समय-समय पर निर्गत नीति निर्धारक परिपत्रों के आलोक में वरीयता के आधार पर सक्षम प्राधिकार द्वारा प्रोन्नति दी जायेगी।

fcgkj&jkT;iky d vkn'k l]

MkE ,uE ljo.k dekj]

ljdkj d lfpoA

The 29th January 2021

No. 01/A.G.-17/2010-482— In exercise of the power conferred by proviso to Article 309 of the Constitution of India, The Governor of Bihar makes the following rules for amendment of **Bihar Agriculture Services Category-2 (Agriculture Engineering) Recruitment, Promotion and Service Conditions Rules, 2014.**

1. Short title, Extent and Commencement :-

- (1) These rules may be called as the "**Bihar Agriculture Services Category-2 (Agriculture Engineering) Recruitment, Promotion and Service Conditions Amendment Rules, 2021**"
- (2) It shall extend to the whole State of Bihar.
- (3) It shall come into force on the date of Publication in the official Gazette.

2. Substitution of Sub rule 4(ii) of rule-5 of Bihar Agriculture Services Category-2 (Agriculture Engineering) Recruitment, Promotion and Service Conditions Rules, 2014.— Sub rule 4(ii) of rule 5 of said Rule shall be Substituted as follows :-

"Age limit.— 21 years as on 1st August of the year in which application is invited. The upper age limit shall be the same as determined for direct

recruitment in the state services by the General Administration Department, provided that the state government may increase in special circumstances.

Provided that the upper age limit for direct appointment may be relaxed for the number of years the applicant is serving on similar contractual post under Government of Bihar and she/he has been appointed following the due process of appointment."

3. Addition of sub rule 5(4)(vA) in rule-5 of Bihar Agriculture Services Category-2 (Agriculture Engineering) Recruitment, Promotion and Service Conditions Rules, 2014.— Sub Rule 4(vA) shall be added between the sub rule 4(v) and 4(vi) in the rule 5 of the said Rule:-

"5(4)(vA) Appointment on post of basic grade shall be made on the basis of the marks obtained in the written and oral examination and the preference given for the period of contractual appointment.

For appointment, preferential marks will be given as below :-

- | | | | |
|-----|--|---|----------|
| (a) | Weightage for marks obtained in the written and oral examination of the Commission : | — | 75 marks |
| (b) | Weightage for the work experience for working on similar post under Bihar Government | — | 25 marks |

(For each year of working experience on similar post 5 marks will be awarded with maximum limit of 25 marks)

Note: (The working experience on the contractual post shall be determined by the controlling officer on the basis of payment of the salary. For this the period upto the date of the publication of advertisement by the Commission shall be taken into consideration for calculating the period of work experience)."

4. Substitution of Sub rule 5 of rule-5 of Bihar Agriculture Services Category-2 (Agriculture Engineering) Recruitment, Promotion and Service Conditions Rules, 2014.— Sub rule 5 of rule 5 of the said Rule shall be substituted as follows :-

Appointment by Promotion.— "Only the Agriculture Engineering Graduate qualification holder shall be promoted to the Bihar Agriculture service Category-2 (Agriculture Engineering) from the Agriculture subordinate service Category-2 (Agriculture Engineering). Considering the kalawadhi determined by the General Administration Department and the availability of posts etc. Promotion will given by the Competent Authority on the basis of seniority in view of policy deciding circulars issued by the department of General Administration, from time to time in this regard".

By the order of Governor of Bihar,
Dr. N. Saravana Kumar,
Secretary.

अधीक्षक, सचिवालय मुद्रणालय,
बिहार, पटना द्वारा प्रकाशित एवं मुद्रित।
बिहार गजट (असाधारण) 166-571+100-डी0टी0पी0।
Website: <http://egazette.bih.nic.in>